



**Comments  
on  
Draft CERC (Indian Electricity Grid  
Code) Regulations, 2022**

**Public Hearing : 19<sup>th</sup> October,2022**

---

## Chapter 2: Resource Planning Code

- Discoms should have the option to meet the resource adequacy requirement by procuring **only Capacity**
- After ensuring resource adequacy through capacity tie ups the Discoms should have the flexibility to meet their energy requirement through alternate cheaper options available in the market
- **Delinking of Capacity and Energy requirement** will ensure merit order dispatch of generating stations while the resource adequacy is being met
- Procurement through Weekly & Monthly contracts under Term Ahead Market segment should also be considered as a part of the Generation resource adequacy procurement plan

---

## Chapter 7: Scheduling and Dispatch Code

- Hon'ble Commission vide order dated 07.06.2022 has allowed the Daily, Weekly, Monthly. Any Day Single Sided Contracts
- These contracts cannot be revised other than transmission constraints or force majeure situation. Further, Discoms will be also be selling in these contracts
- **Clarity may be provided how such contracts are going to be scheduled on a day ahead basis as proposed in the Grid Code**
  - Declaration of Generating Station by 6:00 AM
  - Final drawl schedules for GNA Grantees by 9 AM
  - Final drawl schedules for T-GNA Grantees by 9:30 AM



**Thank You**